

CORRECTED

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO.1666/2020

ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF REVENUE INTELLIGENCE

Appellant(s)

VERSUS

KNOWLEDGE INFRASTRUCTURE
SYSTEMS PRIVATE LIMITED
WITH
Civil Appeal Diary No.21188/2021

Respondent(s)

O R D E R

It is pointed out before us that Civil Appeal Diary No.21189/2021 already stands dismissed as withdrawn on 27.09.2021.

Out of two connected matters, one of them is not on Board before us today which is mentioned in the Office Report i.e. Civil Appeal Diary No.21188/2021.

Civil Appeal Diary No.21188/2021 is taken on Board.

The current matter and Civil Appeal Diary No.21188/2021 are dismissed as withdrawn leaving the question of law open.

We appreciate the stand taken by the Government in not entering into futile litigation.

The appeals are dismissed as withdrawn accordingly.

.....J.
[SANJAY KISHAN KAUL]

.....J.
[ABHAY S. OKA]

NEW DELHI;
JANUARY 24, 2023.

ITEM NO.19

COURT NO.2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1666/2020

ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF REVENUE INTELLIGENCE

Appellant(s)

VERSUS

KNOWLEDGE INFRASTRUCTURE SYSTEMS PRIVATE LIMITED Respondent(s)
IA No. 122188/2021 - AMENDMENT OF APPEAL / PETITION / I.A.

Civil Appeal Diary No.21188/2021

Date : 24-01-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. N. Venkatraman, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. B.K. Satija, Adv.
Mrs. Chinmayee Chandra, Adv.
Mr. Zoheb Hussain, Adv.
Ms. Nisha Bagchi, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Ms. Manali Singhal, Adv.
Mr. Sanjay Agarwal, Adv.
Ms. Ranjeeta Rohatgi, AOR
Mr. Santosh Sachin, Adv.
Mr. Sarthak Sachdev, Adv.
Mr. Wattan Sharma, Adv.
Ms. Aanchal Kapoor, Adv.
Mr. Deepak Singh Rawat, Adv.
Mr. Sourabh Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The appeals are dismissed as withdrawn in terms
of the signed order.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)

[Signed order is placed on the file]